

Court Room No. 32

Today's Board of matters/cases.

Date - 10/09/2020

Sr.No.	Suit No.	Name of Parties	Stage
1	Comm. Suit No. 156/2019	M/s. Chetana Book Depot V/s. National English High School	Order
2	Comm. Suit No. 157/2020	Union Bank of India V/s. Sundra Tours and Travels	Order
3	Comm. Suit No. 236/2020	Bitumen Corporation India Pvt.Ltd V/s. Smt. Anupama Patil.	Dismissal
4	Comm. Suit No. 96/2019	Tamilnad Mercantile Bank Ltd V/s. Mr. R.Vetrivel Nadar	Dismissal
5	Comm. Suit No. 199/2019	Union Bank of India V/s. M/s. Shree Tours and Travels	Dismissal
6	Notice of Motion No. 999/2019	Pravinder Kaur- Suit St. No. 7463 of 2018 V/s. 1. HDFC Bank 2) HDFC Bank 3) Indusind Bank Ltd	N/M for hearing
7.	Notice of Motion No. 1000/2019	Pravinder Kaur- Suit St. No. 7464 of 2018 V/s. 1. Neogrowth Credit Pvt Ltd 2) Dr. F.R.Shaikh 3) Ms. Disha Karambar Mulgaonkar	N/M for hearing

